Annexure - Name of th CIN No	- 7 he corporate debtor:	Date of commencement of CIRP: 24-Jan-24 List of creditors as or					30-Nov-24								
List of ope	rational creditors (Government due	5)												(<i>A</i>	Amount in ₹)
SI. No Details of Cla		mant	Details of c	laim received	Details of claim admitted						Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if
										contingent claim	mutual dues,	not admitted	under verification	any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount covered by	Whether related	% of voting share in		that may be			
					admitted		by security	guarantee	party?	CoC, if applicable		set-off			

					admitted	by security interest	guarantee	party?	CoC, if applicable		set-off			
1	Income Tax Department	Central Govt	13-02-2024	16,85,58,871	10,18,31,554							6,67,27,317	-	
2	Income Tax - TDS Dept - Note 1	Central Govt	07-11-2024	1,09,04,833	5,25,967							1,03,78,866		
3	Punjab - GST Dept	State Govt	07-08-2024	4,67,058	4,67,058							-	-	
				17,99,30,762	10,28,24,579	-	-			-	-	7,71,06,183	-	